

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ. SMT. SHASHIKALA S.NAGUR
COURT 13 ASSISTANT SESSIONS JUDGE
CIVIL CAUSE LIST DATED 01-12-2020.

Sr. No.	Suit No.	Title	Stage of the suit
1.	S.C.Suit 3552/12	SUNIL P BADSIWAL Vs A A ESTATES PVT LTD AND 6 ORS	CH/SUM ARGUMENTS
2.	S.C.SUIT 4559/09	Argentum Ventures Private Limited formerly known as Primrose Infotech Private Limited Vs Gagan Sharma	CH/SUM ARGUMENTS

Sheristedar
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CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ. SMT. SHASHIKALA S.NAGUR
COURT 13 ASSISTANT SESSIONS JUDGE
CIVIL CAUSE LIST DATED 02-12-2020.

Sr. No.	Suit No.	Title	Stage of the suit
1.	S.C. Suit 4920/08	GHANSHYAM DAYARAM KATIRA, PROP OF M S HARSHAL MONEY LENDERS Vs JORAWAR SINGH KOHLI AND ANR	CH/SUM. ORDERS

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COURT 13 ASSISTANT SESSIONS JUDGE
CIVIL CAUSE LIST DATED 03-12-2020.

Sr. No.	Suit No.	Title	Stage of the suit
1.	SUMM. SUIT 1016/13	RAJENDRA SOHANLAL DANI Vs SURESH VELJI BHANUSHALI AND ORS	NM ARGUMENTS

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CIVIL CAUSE LIST DATED 04-12-2020.

Sr. No.	Suit No.	Title	Stage of the suit
1.	SC SUIT 7862/98	SICOM LTD Vs BHUPENDRA INDUSTRIES LTD	NM ORDER
2.	SC SUIT 8373/00	THE MAHARASHTRA STATE CO-OP COTTON GROWERS MARKETING FEDERATION LTD Vs M S EURO COTSPIN LTD AND ORS	ORDER

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CIVIL CAUSE LIST DATED 05-12-2020.

Sr. No.	Suit No.	Title	Stage of the suit
1.	SUM. SUIT 1188/17	Orient Blackwan Pvt Ltd Vs 1. M/s. Vaibhav Books Centre	ORDER
2.	SUM. SUIT 1466/17	Bhavik Arvind Kumar Shah Vs M/s. Pawar Electro System Pvt. Ltd.	ORDER

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